



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 08/2023-24 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri S.C. Agrawal, Addl. DGFT on 22.11.2023 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 343 applications were considered by the IMWG , out of which total 125 cases were approved (out of which 51 approved on *post-facto* basis, 15 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 59 applications approved subject to clear and unconditional NOC of one IMWG members). 16 applications have been dropped and 01 application have been rejected and 00 have been denied by IMWG members from the agenda. The remaining 201 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through Speed post, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

S.N	File/Name	Present Status
1.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000156AM24	Deferred
2.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000157AM24	Deferred
3.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000158AM24	Deferred
4.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000159AM24	Deferred
5.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000160AM24	Deferred


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6.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED HQRSCMTAPPLY00000303AM24	Deferred
7.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000348AM24	Approved subject to NOC from One Agency
8.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000578AM24	Approved
9.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000580AM24	Deferred
10.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000583AM24	Deferred
11.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000584AM24	Deferred
12.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000601AM24	Deferred
13.	M/s DELVAL FLOW CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000641AM24	Approved subject to NOC from One Agency
14.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000693AM24	Deferred
15.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000694AM24	Deferred
16.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000695AM24	Deferred
17.	M/s GARUDA CHEMICALS INTERMEDIATES PRIVATE LIMITED HQRSCMTAPPLY00000725AM24	Deferred
18.	M/s NCR CORPORATION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000745AM24	Deferred
19.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000750AM24	Approved subject to NOC from One Agency
20.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000751AM24	Approved subject to NOC from One Agency
21.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000773AM24	Approved subject to NOC from One Agency
22.	M/s NETAPP INDIA MARKETING AND SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000783AM24	Deferred
23.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000786AM24	Approved subject to NOC from One Agency
24.	M/s CENTRAL MANUFACTURING TECHNOLOGY INSTITUTE HQRSCMTAPPLY00000789AM24	Deferred
25.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000796AM24	Deferred
26.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000797AM24	Deferred
27.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000798AM24	Deferred
28.	M/s IDL EXPLOSIVES LIMITED HQRSCMTAPPLY00000806AM24	Approved subject to NOC from One Agency


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29.	M/s SMP INFOTECH HQRSCMTAPPLY00000820AM24	Deferred
30.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000826AM24	Deferred
31.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000827AM24	Deferred
32.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000828AM24	Deferred
33.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000829AM24	Deferred
34.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000840AM24	Approved subject to NOC from One Agency
35.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000842AM24	Deferred
36.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000844AM24	Deferred
37.	M/s KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA PRIVATE LIMITED HQRSCMTAPPLY00000850AM24	Deferred
38.	M/s PRECIHOLE MACHINE TOOLS PRIVATE LIMITED HQRSCMTAPPLY00000851AM24	Approved subject to NOC from One Agency
39.	M/s K C ENGINEERING WORKS HQRSCMTAPPLY00000862AM24	Approved subject to NOC from One Agency
40.	M/s SPECIALITY PRODUCTS RESEARCH GROUP HQRSCMTAPPLY00000863AM24	Deferred
41.	M/s BIOASPIRE PROCESS SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000869AM24	Deferred
42.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000876AM24	Deferred
43.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000877AM24	Deferred
44.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000878AM24	Deferred
45.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000880AM24	Deferred
46.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000881AM24	Deferred
47.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000882AM24	Deferred
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49.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000884AM24	Deferred
50.	M/s INFUGEN PHARMA PRIVATE LIMITED HQRSCMTAPPLY00000885AM24	Approved subject to NOC from One Agency
51.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000886AM24	Deferred


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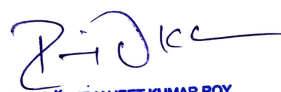
52.	M/s EURO LIFECARE PRIVATE LIMITED HQRSCMTAPPLY00000887AM24	Approved subject to NOC from One Agency
53.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000890AM24	Deferred
54.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000891AM24	Deferred
55.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000892AM24	Approved subject to NOC from One Agency
56.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000901AM24	Approved subject to NOC from One Agency
57.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000902AM24	Approved subject to NOC from One Agency
58.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000903AM24	Deferred
59.	M/s SOLANKILI LOGISTICS MANAGEMENT PRIVATE LIMITED HQRSCMTAPPLY00000918AM24	Deferred
60.	M/s MISHRA DHATU NIGAM LIMITED HQRSCMTAPPLY00000919AM24	Deferred
61.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000923AM24	Deferred
62.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000930AM24	Approved subject to NOC from One Agency
63.	M/s PSI TRADERS HQRSCMTAPPLY00000932AM24	Deferred
64.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000934AM24	Deferred
65.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000936AM24	Approved subject to NOC from One Agency
66.	M/s XOMOX SANMAR LIMITED HQRSCMTAPPLY00000938AM24	Deferred
67.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000942AM24	Approved subject to NOC from One Agency
68.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000943AM24	Approved subject to NOC from One Agency
69.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000945AM24	Deferred
70.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000948AM24	Deferred
71.	M/s PVS CHEMICALS HQRSCMTAPPLY00000950AM24	Deferred
72.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000951AM24	Deferred
73.	M/s BHUMISTHA INFRA SERVICES HQRSCMTAPPLY00000952AM24	Deferred
74.	M/s SRI RANGANATHAR VALVES PRIVATE LIMITED HQRSCMTAPPLY00000954AM24	Deferred


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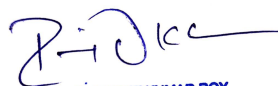
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76.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000959AM24	Deferred
77.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000982AM24	Approved subject to NOC from One Agency
78.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000985AM24	Deferred
79.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000986AM24	Deferred
80.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000987AM24	Deferred
81.	M/s UPL LIMITED HQRSCMTAPPLY00000988AM24	Approved subject to NOC from One Agency
82.	M/s ACUTRONIC INDIA PRIVATE LIMITED HQRSCMTAPPLY00000991AM24	Deferred
83.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000992AM24	Deferred
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86.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000997AM24	Approved subject to NOC from One Agency
87.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000999AM24	Deferred
88.	M/s AMINES AND PLASTICIZERS LIMITED HQRSCMTAPPLY00001000AM24	Approved subject to NOC from One Agency
89.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001001AM24	Approved subject to NOC from One Agency
90.	M/s EMERSON PROCESS MANAGEMENT CHENNAI PRIVATE LIMITED HQRSCMTAPPLY00001002AM24	Deferred
91.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLYHQRSCMTAPPLY00001009AM24	Deferred
92.	M/s SAISHRADDHA GRAPHITE EQUIPMENTS AND SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001010AM24	Approved subject to NOC from One Agency
93.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001011AM24	Deferred
94.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001013AM24	Approved subject to NOC from One Agency
95.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001014AM24	Approved subject to NOC from One Agency
96.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001015AM24	Deferred
97.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001016AM24	Deferred


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98.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001022AM24	Deferred
99.	M/s GE OIL & GAS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001023AM24	Deferred
100.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00001024AM24	Deferred
101.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001025AM24	Deferred
102.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00001027AM24	Deferred
103.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00001030AM24	Approved subject to NOC from One Agency
104.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001031AM24	Deferred
105.	M/s PRASOL CHEMICALS LIMITED HQRSCMTAPPLY00001034AM24	Deferred
106.	M/s FLYING WEDGE DEFENCE AND AEROSPACE TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001035AM24	Deferred
107.	M/s SQUARE FEET CERAMICS HQRSCMTAPPLY00001036AM24	Deferred
108.	M/s GARUDA CHEMICALS INTERMEDIATES PRIVATE LIMITED HQRSCMTAPPLY00001037AM24	Deferred
109.	M/s SECON CONTROLS HQRSCMTAPPLY00001038AM24	Deferred
110.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001049AM24	Deferred
111.	M/s IMAGINARIUM RAPID PRIVATE LIMITED HQRSCMTAPPLY00001050AM24	Deferred
112.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00001051AM24	Deferred
113.	M/s MADRAS FLUORINE PRIVATE LIMITED HQRSCMTAPPLY00001056AM24	Deferred
114.	M/s IDEAL DETONATORS PRIVATE LIMITED HQRSCMTAPPLY00001057AM24	Deferred
115.	M/s SULZER PUMPS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001058AM24	Deferred
116.	M/s SURYAMANI GLASSED STEEL EQUIPMENT PRIVATE LIMITED HQRSCMTAPPLY00001059AM24	Deferred
117.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED HQRSCMTAPPLY00001061AM24	Approved subject to NOC from One Agency
118.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001064AM24	Approved subject to NOC from One Agency
119.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00001068AM24	Deferred


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120.	M/s CANPEX CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY00001074AM24	Deferred
121.	M/s CANTON LABORATORIES PRIVATE LIMITED HQRSCMTAPPLY00001076AM24	Approved subject to NOC from One Agency
122.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001077AM24	Deferred
123.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001078AM24	Deferred
124.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001079AM24	Deferred
125.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001080AM24	Deferred
126.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001083AM24	Deferred
127.	M/s DELL INTERNATIONAL SERVICES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001087AM24	Deferred
128.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00001088AM24	Approved subject to NOC from One Agency
129.	M/s UPL LIMITED HQRSCMTAPPLY00001089AM24	Approved subject to NOC from One Agency
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138.	M/s ORGANO CHEMICAL INDUSTRIE S HQRSCMTAPPLY00001106AM24	Deferred
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140.	M/s EXSYN CORP HQRSCMTAPPLY00001111AM24	Deferred
141.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001112AM24	Deferred
142.	M/s UPL LIMITED HQRSCMTAPPLY00001113AM24	Deferred


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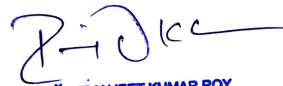
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146.	M/s GKN AEROSPACE ENGINE SYSTEMS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001118AM24	Deferred
147.	M/s TATA CONSULTANCY SERVICES LIMITED HQRSCMTAPPLY00001120AM24	Deferred
148.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001121AM24	Deferred
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150.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001127AM24	Deferred
151.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001128AM24	Deferred
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160.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001138AM24	Deferred
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165.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001144AM24	Deferred


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166.	M/s TRITHI ROBOTICS PRIVATE LIMITED HQRSCMTAPPLY00001146AM24	Deferred
167.	M/s KLENZAIDS CONTAMINATION CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001148AM24	Deferred
168.	M/s INDO GULF COMPANY HQRSCMTAPPLY00001149AM24	Deferred
169.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001151AM24	Deferred
170.	M/s KLENZAIDS CONTAMINATION CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001152AM24	Deferred
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172.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001154AM24	Deferred
173.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED HQRSCMTAPPLY00001156AM24	Deferred
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179.	M/s SIPAL TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001163AM24	Deferred
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181.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001165AM24	Deferred
182.	M/s MACAWBER BEEKAY PRIVATE LIMITED HQRSCMTAPPLY00001167AM24	Deferred
183.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00001169AM24	Deferred
184.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001170AM24	Deferred
185.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001171AM24	Deferred
186.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001172AM24	Deferred
187.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001173AM24	Deferred
188.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001174AM24	Deferred


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189.	M/s MACAWBER BEEKAY PRIVATE LIMITED HQRSCMTAPPLY00001175AM24	Deferred
190.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001176AM24	Deferred
191.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001177AM24	Deferred
192.	M/s EXSYN CORP HQRSCMTAPPLY00001178AM24	Deferred
193.	M/s SNA HEALTHCARE PRIVATE LIMITED HQRSCMTAPPLY00001180AM24	Deferred
194.	M/s MEPCO INDUSTRIES LIMITED HQRSCMTAPPLY00001182AM24	Deferred
195.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001183AM24	Deferred
196.	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED HQRSCMTAPPLY00001184AM24	Deferred
197.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001185AM24	Deferred
198.	M/s CYIENT LIMITED HQRSCMTAPPLY00001186AM24	Deferred
199.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001187AM24	Deferred
200.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001188AM24	Deferred
201.	M/s KAMAT EXPORTS PRIVATE LIMITED HQRSCMTAPPLY00001189AM24	Deferred
202.	M/s LYOPHILIZATION SYSTEMS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001190AM24	Deferred
203.	M/s LYOPHILIZATION SYSTEMS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001191AM24	Deferred
204.	M/s FOXCONN TECHNOLOGY (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001192AM24	Deferred
205.	M/s FOXCONN TECHNOLOGY (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001193AM24	Deferred
206.	M/s XILINX INDIA TECHNOLOGY SERVICES PRIVATE LIMITED HQRSCMTAPPLY00001194AM24	Deferred
207.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001195AM24	Deferred
208.	M/s LYOPHILIZATION SYSTEMS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001197AM24	Deferred
209.	M/s ARUNA ALLOY STEELS PRIVATE LIMITED HQRSCMTAPPLY00001198AM24	Deferred
210.	M/s ARIAN ENGINEERING PRIVATE LIMITED HQRSCMTAPPLY00001199AM24	Deferred
211.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001200AM24	Deferred


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212.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001201AM24	Deferred
213.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001202AM24	Deferred
214.	M/s TECHNOVA IMAGING SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001203AM24	Deferred
215.	M/s GUPTA CHEMICALS HQRSCMTAPPLY00001204AM24	Deferred
216.	M/s PANDIAN CHEMICALS LIMITED HQRSCMTAPPLY00001205AM24	Deferred
217.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001206AM24	Deferred
218.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001207AM24	Deferred
219.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001208AM24	Deferred
220.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001209AM24	Deferred
221.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001210AM24	Deferred
222.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001211AM24	Deferred
223.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001212AM24	Deferred
224.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001213AM24	Deferred
225.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001214AM24	Deferred
226.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001215AM24	Deferred
227.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001216AM24	Deferred
228.	M/s SECO TOOLS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001217AM24	Deferred
229.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001220AM24	Deferred
230.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001221AM24	Deferred
231.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001222AM24	Deferred
232.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00001223AM24	Deferred
233.	M/s BOTLAB DYNAMICS PRIVATE LIMITED HQRSCMTAPPLY00001224AM24	Deferred
234.	M/s ARUNA ALLOY STEELS PRIVATE LIMITED HQRSCMTAPPLY00001225AM24	Deferred


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235.	M/s SHREE GANESH CHEMICALS HQRSCMTAPPLY00001226AM24	Deferred
236.	M/s DHURVA SPACE PRIVATE LIMITED HQRSCMTAPPLY00001227AM24	Deferred

5. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

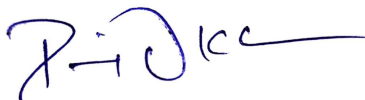
Sl. No	Firm's name and File No.	Remark
1.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00001118AM23	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000094AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000264AM24	Approved
4.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000327AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	M/s UPL LIMITED HQRSCMTAPPLY00000399AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00000306AM24	Approved
7.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00000433AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	M/s EVERLIGHT INTERNATIONAL HQRSCMTAPPLY00000466AM24	Approved subject to receipt of clear and un-conditional NOC of one agency


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9.	M/s UPL LIMITED HQRSCMTAPPLY00000637AM24	Approved subject to receipt of clear and unconditional NOC of one agency
10.	M/s FABTECH TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000639AM24	Approved subject to receipt of clear and unconditional NOC of one agency
11.	M/s HYCLONE LIFE SCIENCES SOLUTIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000719AM24	Approved subject to receipt of clear and unconditional NOC of one agency
12.	M/s IDEAForge TECHNOLOGY LIMITED HQRSCMTAPPLY00000748AM24 (Apply for GAED(General Authorization for Exports of Drones) PN 19)	DROPPED
13.	M/s UPL LIMITED HQRSCMTAPPLY00000770AM24	Approved subject to receipt of clear and unconditional NOC of one agency
14.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000217AM24 (Site Visit for SCOMET items File Details)	Approved subject to receipt of clear and unconditional NOC of one agency
15.	M/s UPL LIMITED HQRSCMTAPPLY00000552AM24	Approved subject to receipt of clear and unconditional NOC of one agency
16.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000555AM24	Approved subject to receipt of clear and unconditional NOC of one agency
17.	M/s DRONA AVIATION PRIVATE LIMITED HQRSCMTAPPLY00000633AM24 (Apply for GAED(General Authorization for Exports of Drones) PN 19)	Approved subject to receipt of clear and unconditional NOC of one agency
18.	M/s ACCORD SOFTWARE AND SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00000689AM24	Approved subject to receipt of clear and unconditional NOC of one agency


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		agency
19.	M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000691AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
20.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000700AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
21.	M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000720AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
22.	M/s JODAS EXPOIM PRIVATE LIMITED HQRSCMTAPPLY00000724AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
23.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000774AM24 (Stock and Sale Policy – PN 46)	Approved subject to receipt of clear and un-conditional NOC of one agency
24.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000775AM24 (Stock and Sale Policy – PN 46)	Approved subject to receipt of clear and un-conditional NOC of one agency
25.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000818AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
26.	M/s INFINEON TECHNOLOGIES SEMICONDUCTOR INDIA PRIVATE LIMITED HQRSCMTAPPLY00000821AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
27.	M/s ROBUST INDIA HQRSCMTAPPLY00000852AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
28.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000874AM24	Approved subject to receipt of clear and un-conditional NOC of one agency


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Cases Which are Approved

Sl. No	Firm's name and File No.	Remarks
1.	M/s WYNDERZ HQRSCMTAPPLY00000856AM24	Approved
2.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000778AM24	Approved
3.	M/s UPL LIMITED HQRSCMTAPPLY00000236AM24	Approved
4.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000949AM24	Approved subject to receipt of clear and unconditional NOC of one agency
5.	M/s EMERSON PROCESS MANAGEMENT CHENNAI PRIVATE LIMITED HQRSCMTAPPLY00000995AM24	Approved
6.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00001017AM24	Approved
7.	M/s LYOPHILIZATION SYSTEMS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000861AM24	Approved
8.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000940AM24	Approved
9.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001031AM23	Approved
10.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000808AM24	Approved
11.	M/s GOODRICH AEROSPACE SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000927AM24	Approved
12.	M/s IGP ENGINEERS PRIVATE LIMITED HQRSCMTAPPLY00000935AM24	Approved

Cases for Ex-Post- Facto approval

Sl. No	Firm's name and File No.	Remark
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1.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000572AM24	Approved Post facto
2.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000582AM24	Approved Post facto
3.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000608AM24	Approved Post facto
4.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000746AM24	Approved Post facto
5.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY00000763AM24	Approved Post facto
6.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000799AM24	Approved Post facto
7.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000800AM24	Approved Post facto
8.	M/s ALKYL AMINES CHEMICALS LIMITEDHQRSCMTAPPLY00000859AM24	Approved Post facto
9.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000929AM24	Approved Post facto
10.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATELIMITED HQRSCMTAPPLY00000983AM24	Approved Post facto
	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001018AM24	Approved Post facto
	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001021AM24	Approved Post facto
13.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001026AM24	Approved Post facto
14.	M/s SYNERGY HEALTH SCIENCES PRIVATE LIMITED HQRSCMTAPPLY00001032AM24	Approved Post facto
15.	M/s PRASOL CHEMICALS LIMITED HQRSCMTAPPLY00001033AM24	Approved Post facto
16.	M/s NETAPP INDIA MARKETING AND SERVICES PRIVATE	Approved Post facto


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	LIMITED HQRSCMTAPPLY00001040AM24	
17.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001044AM24	Approved Post facto
18.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001046AM24	Approved Post facto
19.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001047AM24	Approved Post facto
20.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001052AM24	Approved Post facto
21.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001053AM24	Approved Post facto
22.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001054AM24	Approved Post facto
23.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001062AM24	Approved Post facto
24.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001063AM24	Approved Post facto
25.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001067AM24	Approved Post facto
26.	M/s PVS CHEMICALS HQRSCMTAPPLY00001075AM24	Approved Post facto
27.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001085AM24	Approved Post facto
28.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001086AM24	Approved Post facto
29.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001092AM24	Approved Post facto
30.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001097AM24	Approved Post facto
	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001098AM24	Approved Post facto

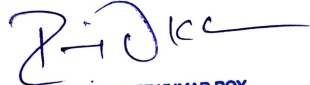
32.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001099AM24	Approved Post facto
33.	M/s BOTLAB DYNAMICS PRIVATE LIMITED HQRSCMTAPPLY00001117AM24	Approved Post facto
34.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLYHQRSCMTAPPLY00001123AM24	Approved Post facto
35.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000939AM24	Approved Post facto
36.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000998AM24	Approved Post facto
37.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000832AM24	Approved Post facto
38.	M/s MEDILUX LABORATORIES PVT LTD HQRSCMTAPPLY00000989AM24	Approved Post facto
39.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001122AM24	Approved Post facto
40.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLYHQRSCMTAPPLY00001124AM24	Approved Post facto
41.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLYHQRSCMTAPPLY00001125AM24	Approved Post facto
42.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000984AM24	Approved Post facto
43.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000946AM24	Approved Post facto
44.	M/s AMERGING TECHNOLOGIES HQRSCMTAPPLY00000904AM24	Approved Post facto
45.	M/s HORIZON PHARMA DEVELOPERS HQRSCMTAPPLY00000899AM24	Approved Post facto
46.	M/s SARNA CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY00000723AM24	Approved Post facto


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47.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000937AM24	Approved Post facto
48.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00000941AM24	Approved Post facto
49.	M/s AGILENT TECHNOLOGIES INDIA PVT LTD HQRSCMTAPPLY00001012AM24	Approved Post facto
50.	M/s CIENA COMMUNICATIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000944AM24	Approved Post facto
51.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001109AM24	Approved Post facto

Cases which are DROPPED/REJECTED

Sl. No	Firm's name and File No.	Remarks
1.	M/s GODREJ CONSUMER PRODUCTS LIMITED HQRSCMTAPPLY00000252AM24	DROPPED subject to receipt of clear and un-conditional in inputs from one agency.
2.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000315AM24	DROPPED
3.	M/s KUSUMGAR CORPORATES PRIVATE LIMITED HQRSCMTAPPLY00001155AM24	DROPPED
4.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001150AM24	DROPPED
5.	M/s KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA PRIVATE LIMITED HQRSCMTAPPLY00000857AM24	DROPPED
6.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY000000594AM23	REJECTED
7.	M/s GLENMARK LIFE SCIENCES LIMITED HQRSCMTAPPLY00000628AM24	DROPPED
8.	M/s ATTAR GLOBAL HQRSCMTAPPLY00000898AM24	DROPPED


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9.	M/s TANFAC INDUSTRIES LIMITED HQRSCMTAPPLY00000632AM24	DROPPED
10.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000095AM24	DROPPED
11.	M/s INDIANA CHEM PORT HQRSCMTAPPLY00000342AM24	DROPPED
12.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000754AM24	DROPPED
13.	M/s BELLATRIX AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00000364AM24	DROPPED
14.	M/s REDOX SCIENTIFIC HQRSCMTAPPLY00000686AM24	DROPPED
15.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00000836AM24	DROPPED
16.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001179AM24	DROPPED

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due concern or break in supply chain.


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 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) Note : As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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